

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2018 &**  
**IA NOS. 1636 OF 2018 & 31 OF 2019**

**Dated: 15<sup>th</sup> February, 2019**

**In the matter of:**

<b>Sai Wardha Power Generation Limited</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Maharashtra Electricity Regulatory Commission &amp; Ors</b>	<b>.... Respondent(s)</b>

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter for admission on  
**27.02.2019.**

Court Master/PS

*vt*